



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NEW DELHI DISTRICT:
PATIALA HOUSE COURTS: NEW DELHI

ORDER

In pursuance of letter No. 8802-9302/1/RR/E.O/THC/Delhi/2010, dated 29/01/2010 of the Ld. Principal District & Sessions Judge, Tis Hazari Courts, Delhi and in super-session of all earlier orders, the following officials posted in Record Rooms, NDD in addition to the regular work assigned to them are hereby designated as *Record Keeper & Asst. Record Keeper*, for the purpose of weeding out of matured records and registers, with immediate effect:

S.NO.	NAME & DESIGNATION	DESIGNATED AS:
Record Room (Sessions), NDD		
1	Sh. Raj Kumar Kundoo, AO/DDO/Branch-In-Charge	Record Keeper
2	Sh. Aman Mothasra, JA	Asstt. Record Keeper
3	Sh. Atul Pandey, JJA	Mauza Clerk
4	Sh. Prem Ram, Peon	Peon
Record Room (Crl.), NDD		
1	Sh. Sanjay Upreti, JA/Branch Incharge	Record Keeper
2	Sh. Sahil Rastogi, JA	Asstt. Record Keeper-cum-Mauza Clerk
3	Sh. Manoj Kumar, Peon	Peon
Record Room (Civil), NDD		
1	Sh. Raj Kumar Kundoo, AO/DDO/Branch-In-Charge	Record Keeper
2	Sh. Rajesh Kumar Jangira, SJA	Asstt. Record Keeper
3	Sh. Sai Dass Bhatia, JA	Mauza Clerk

(Sanjay Garg-I)

Principal District & Sessions Judge
New Delhi District

Patiala House Courts, New Delhi

Dated, New Delhi the 13/12/23

No. 37002-37082
Admn./Pr.D&SJ/NDD/PHC/ND/2023

Copy forwarded for information to :

1. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
2. The Ld. Officer-In-Charge, Record Rooms, NDD, PHC, ND.
3. All the Ld. Judicial Officers, New Delhi District, New Delhi.
4. The PS to the undersigned.
5. All the Branch Incharges, New Delhi District, Patiala House Courts, New Delhi.
6. The Branch Incharge, Record Rooms, Sessions, Criminal, Civil, NDD, PHC, ND.
7. The Branch Incharge, E-Sewa Kendra, New Delhi District, Patiala House Courts, New Delhi.
8. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the courts.
9. The Dealing Asst. Personal File, Admn. Tis Hazari Courts (HQ), Delhi.
10. The Branch Incharge, Computer Branch, to upload the same on the website of this court.
11. The Care-Taker, New Delhi District, PHC, ND, to display the same on the Notice Board.
12. The Officials Concerned.

Principal District & Sessions Judge
NDD, PHC, ND.